



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
BEFORE
HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE
&
HON'BLE SHRI JUSTICE VINAY SARAF
ON THE 19th OF DECEMBER, 2025

WRIT APPEAL No. 3111 of 2025

PRASHANT KATHAL
Versus
STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Aditya Khandekar - Advocate for the appellant.

Shri Dr. .S. Chouhan - Government Advocate for respondent/State.

Shri Utkarsh Agrawal - Advocate for respondent no.2 and 3.

ORDER

Per: Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned Counsel for the appellant seeks leave to withdraw the appeal with liberty to approach the concerned Writ Court by way of a review petition.

In view of the above, the appeal is dismissed as withdrawn with the liberty as prayed for.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

